

PRL. DISTRICT AND SESSIONS COURT,
RANGA REDDY DISTRICT

CIRCULAR

Circular Dis. No. 1849 /2020

Dated: ¹⁷ .03.2020

All the Judicial Officers of this unit are instructed to extend the interim orders without filing of petition or memo, ***with exception to take up enquiry in petitions where the respondent/s file counter and contest the Interlocutory Application, on merits, for a period of 3 weeks from today.***

Syara
17/3/20
Pr. District and Sessions Judge,
Ranga Reddy District,
Ranga Reddy Dist.

To:
The Judicial Officers of this unit.